

SHRI E. K. NAYANAR :
SHRI BHAGABAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) The total number of persons displaced from the Chhamb-Jaurian Sector in Jammu and Kashmir ;

(b) whether the attention of Government had been drawn to the reported decisions of Refugee Action Committee that they would stage a sit-down strike on the 6th and 7th March, 1969 at Akhnoor Tehsil Headquarters ;

(c) if so, the demands of these displaced persons ;

(d) whether Government propose to consider their demands ; and

(e) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) About 24,000 families comprising about 1 lakh persons were displaced from the Chhamb-Jaurian Sector in Jammu and Kashmir during the Indo-Pak conflict of August-September, 1955.

(b) Yes, Sir.

(c) The displaced persons, according to a report received from the Government of Jammu and Kashmir, had made the following demands :

(i) The recovery of resettlement loans be postponed for five years ;

(ii) interest on the resettlement loans be remitted ;

(iii) the traders be given grant of Rs. 1,000/- ;

(iv) making of effective arrangements for the security of the border areas ; and

(v) the cost of cattle purchased with the help of loans and driven away by the Pakistanis be adjusted towards the repayment of loans advanced to the displaced persons.

(d) and (e). It will be for the Government of Jammu and Kashmir, after examination of these demands, to make a reference to the Centre, if they consider such a course necessary.

Bonus Paid by M/s. Pure Drinks (N.D) Pvt., Ltd., New Delhi

5251. SHRI G. KUCHELAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of times bonus has been paid to the workers of M/s. Pure Drinks (N.D.) Pvt. Ltd., Connaught Circus, New Delhi during the three years ; and

(b) whether it is a fact that inflated figures of payment of wages are shown in the records, whereas the actual payments are much less ; and

(c) if so, action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) According to the information received from the Delhi Administration, bonus has been paid to the employees for the financial years 1964-65, 1965-66 and 1966-67 in accordance with a settlement.

(b) No such complaint has been received by the Administration.

(c) Does not arise.

Agricultural Education

5252. SHRI NITIRAJ SINGH CHAUDHARY . Will the Minister of FOOD AND AGRICULTURE be pleased to state the steps Government hereafter propose to take to strengthen agricultural education inasmuch as agricultural production and